

NATIONAL COMPANY LAW TRIBUNAL

**MUMBAI BENCH
COURT – IV**

36. C.A.(CAA)/238(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: Iraa Clothing Private Limited

Section 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Mr. Pulkit Sharma, Ld. Counsel for the Petitioner present.

List this matter on **23.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/NP/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)